ANNUAL KEPORT AND ACCOUNTS (1965-66) OF THE HINDUSTAN ORGANIC CHEMICALS LTD. AND RELATED PAPERS

Papers laid

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SHRI K. RAGHURAMAIAH: I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers: —

- (i) Fifth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, for the year 1965-66, together with the Auditors' Report on the Accqunts.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT- i 155/67 for (i) and (ii).]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY' DEVELOPMENT AND COOPERATION (SHRI D. ERING): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of eighteen Notifications of the Ministry of Food, Agriculture, Community Development and Co-ope-ration (Department of Food). [Placed in Library. Se_e No. LT-108/67].

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each:—

> (i) Statement No. XII—Forty-fifth Session, 1963.

on the Table 1178

- (ii) Statement No. XVI—Fiftieth' Session, 1964.
- (iii) Statement No. XIII—Fifty-first Session, 1965.
- (iv) Statement No._ XI—Fifty-second Session, 1965.
- (v) Statement No. X—Fifty-third Session, 1965.
- (vi) Statement No. VII—Fifty-fourth Session, 1965. (vii) Statement No. IV—
- Fifty-fifth Session, 1966.
- (viii) Statement No. Ill—Fifty-sixth Session, 1966.
- (ix) Statement No. II—Fiftyseventh Session, 1966.
- (x) Statement No. I—Fift;'-ej£,hth. Session, 1966.

[See Appendix LIX, Annexure Nos. 8 to 17 for (i) to (x) respectively.]

REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SECRETARY: I beg to lay on the Table a copy each of the following Reports: —

- Thirty-seventh Report of the Committee on Public Undertakings on the Hindustan Shipyard Limited.
- (ii) Thirty-eighth Report of the Committee on Public Undertakings on the Pyrites and Chemicals Development Co. Ltd.
- (iii) Thirty-ninth Report of the Committee on Public Undertakings on the Bharat Heavy Electrical_s Ltd.

MESSAGES FROM THE LOK SABHA

- I. THE RAJASTHAN APPROPRIATION (VOTE ON ACCOUNT) BILL 1967, AND
- II. THE RAJASTHAN APPROPRIATION I BILL, 1967